

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

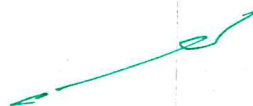
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 145/16	TP 179/17	For directions	391/ 394	Anite Telecoms India Pvt. Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	PZ

ORDER

Matter is listed today for addressing Notice to Inspector General of Stamps & Registration for concurrence/approval/correctness of payment of stamp duty for drawing the decree. Registry to address a letter as soon as report is received from Inspector General of Stamps & Registration, matter may be listed.


Member (T)


Member (J)